

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:5714
ANSWERED ON:02.05.2002
NON-REVISION OF CHARGES
GANGASANDRA SIDDAPPA BASAVARAJ

Will the Minister of RAILWAYS be pleased to state:

- (a) whether non-revision of charges in respect of electric locomotives used for shunting wagons in colliery sidings of Bilaspur-Katni section of the South Eastern Railway, caused a loss of Rs.25.00 crores to the Railways during 2000-01;
- (b) whether due to similar lapse of non-recovery of shunting charges by the Central Railway for facilities provided at Chandrapur Thermal Power Station during 2000-01 caused a loss of Rs.17.50 crores to the Railways;
- (c) whether the Comptroller and Auditor General of India has commented adversely on the said lapse in his report for the year ending March 2001;
- (d) if so, whether any reply has been furnished by the Railways in response thereto; and
- (e) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI O. RAJAGOPAL)

- (a) to (c): Comptroller and Auditor General of India has, vide para nos.2.1.1 & 2.1.2 in his Report No.9 of 2002, mentioned about loss of Rs.24.67 crores and Rs.17.58 crores towards siding/shunting charges on South Eastern Railway and Central Railway respectively.
- (d) & (e): The Report is under examination and the comments of the concerned Zonal Railways have been called for taking necessary action as per extant rules.